



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09th Sep, 2022

NOTICE

Please take notice that the following matters adjourned on 23.08.2022 in the Court-II. The next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 404 of 2021 (PH)	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	23.08.2022	16.09.2022
2.	Comp. App. (AT) (Ins) No. 95 of 2021 (PH)	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	23.08.2022	20.09.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar